

(b) Twelve bogies each by 7/8 Howrah-Puri Express and 9/10 Shri Jagannath Express.

(c) There is an over-all increase of six bogies, by running two separate trains, with the same number of loco motives.

Regirdering of the bridge over Maba-nadi river

512. DR. HAREKRUSHNA MALICK:

SHRI BHAIKAB CHANDRA MAHANTI ;

SHRI LAKSHMANA MAHA-PATRO :

SHRI NARASINGHA PRASAD NANDA :

Will the Minister of RAILWAYS be pleased to state:

(a) what was the original estimate of expenditure in respect of the work of regirdering of the bridge over the river Mahanadi near Cuttack;

(b) what was the original time schedule for the completion of the work; and

(c) what is the revised estimate of cost and schedule of completion of the work and what are the reasons for the change in the schedule?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Rs. 1.72 crores.

(b) March, 1975.

(c) Revised estimate of the work is Rs. 4.27 crores and as per revised programme it is now expected to be completed by about December 1978. There has been some hold-up in the earlier completion of the work due to delay in the supply of the girders.

Setting up of the headquarters of the Hindustan Fertiliser Corporation Ltd at Calcutta

513. SHRI BHUPESH GUPTA:

SHRI INDRADEEP SINHA:

SHRI BIR CHANDRA DEB-BURMAN :

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the West Bengal Assembly has adopted a resolution urging the Central Government to set up the headquarters of the Hindustan Fertiliser Corporation Ltd. at Calcutta; and

(b) if so, what action has been taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) The views expressed in the Resolution will be kept in view while taking a decision on the location of headquarters of the Hindustan Fertilizer Corporation.

Penalty on Major drug units for excess production

514. SHRI BHOLA PRASAD:

SHRI INDRADEEP SINHA:

SHRI BIR CHANDRA DEB BURMAN:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there is any proposal under Government's consideration to impose penalty with retrospective effect on those major drug units which produce drugs in excess of their sanctioned capacity; and

(b) if so, what are the details of the proposal and what steps are being taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM,